

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 20.04.2015**

**OA No. 291/00229/2015**

Mr. Surendra Singh proxy counsel for  
Mr. M.S. Gupta, Counsel for applicant.

Learned counsel for the applicant seeks permission  
to withdraw the Original Application. Permission is  
granted. Accordingly, Original Application is dismissed as  
withdrawn, with liberty to file a fresh Original Application,  
if, so advised.

  
(R. Ramanujam)  
Administrative Member

  
(Justice Harun-Ul-Rashid)  
Judicial Member

Vv